
(2024) 02 MAD CK 0098

Madras High Court (Madurai Bench)

Case No: Criminal Original Petition (MD) No. 2399 Of 2024

Tamilvanan

APPELLANT

Vs

Sub Inspector Of Police

RESPONDENT

Date of Decision: Feb. 15, 2024

Acts Referred:

- Indian Penal Code, 1860 - Section 392, 397

Hon'ble Judges: M.Dhandapani, J

Bench: Single Bench

Advocate: Santhanam Rajeshkumar B, B.Nambi Selvan

Judgement